2 OA 707/03

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
For Admission. 29/X/03 Bench. Notice issued to all the respdts. by Regd. A.D. Posts. S.O. 3.11.03 3/11/03 Fl. 'A' memo filed by the Petnr. Counsel seeking withdrawal of the O.A. For orders. Bench 12/11/03 Copy of order dt. 13/11/03 issued to the Counsel for both sides. S.O. 19/11/03 19/11/03	2. ORDER DATED 13-11-2003. When the matter was called, learned counsel for the applicant, on instruction, submits that the applicant does not want to pursue this Original Application any more, and he may be permitted to withdraw this Original Application. Learned Addl. Standing Counsel Mr.B.Dash is present. In view of the above, this Original Application is disposed of as withdrawn. Bharat B. Member(Judicial)